

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, KULGAM

\*\*\*\*\*

ORDER

No. 16


Dated: 29.12.2020

In Pursuance to the Hon'ble High Court of J & K notification No. 696/NG dated 22.12.2020 with regard to winter Vacations 2021 for Kashmir Province, I. Anoop Kumar Sharma, Chief Judicial Magistrate, Kulgam in exercise of the powers conferred upon me u/s 15(2) of Code of Criminal Procedure read with other relevant provisions of the Code, designates the following Magistrates as Duty Magistrates for District Kulgam for disposal of emergent criminal work arising during the period mentioned against each of them.

S.No	Name of Officer	Period of Duty Magistrate
01	Mr. Altaf Ahmad Mir JMIC D.H.Pora	01 <sup>st</sup> January 2021 to 8 <sup>th</sup> January 2021 (both days inclusive)
02.	Mr. Karan Bijyal JMIC Qazigund	09 <sup>th</sup> January 2021 to 15 <sup>th</sup> January 2021 (both days inclusive)


NO: 314-21/SJK

Dated: 29.12.2020.

  
29.12.20  
Anoop Kumar Sharma  
Chief Judicial Magistrate,  
Kulgam

Copy to:

1. Worthy Registrar General, Hon'ble High Court of J&K at Jammu.
2. The Worthy Principal District and Sessions Judge, Kulgam  
.....for information.
3. Ld. JMIC D.H.Pora.
4. Ld. JMIC Qazigund.  
..... for information & compliance.
5. Superintendent of Police, District Kulgam through APP Court Kulgam for information and circulation among all the police stations of District Kulgam for information.
6. Bar Presidents, Kulgam, D.H.Pora and Qazigund for information.
7. Notice Board.
8. Office record.

  
29.12.20  
Anoop Kumar Sharma  
Chief Judicial Magistrate,  
Kulgam